

(c) These are not inter-related.

(d) The details of the measures are likely to be announced very shortly.

Mat Sector in Coir Industry

*808. SHRIMATI SUSEELA GOPALAN : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Coir Board has passed a unanimous resolution requesting Government of India to refrain from mechanising the Mat Sector in Coir Industry considering the unemployment that would be created by such mechanisation; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI) : (a) Yes, Sir.

(b) Government is fully seized of the employment implications of mechanising the Mat Sector in Coir Industry which will be kept in view during the evolution of Government's policy in this regard.

Surrender by M. N. F. Members

*809. SHRITARIQ ANWAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that several members of outlawed Mizo National Front are ready to surrender provided they are assured of lenient treatment;

(b) whether any such offer has been received from M. N. F.; and

(c) if so, whether Government have given any assurance in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) to (c). Government's policy has been to give sympathetic treatment to underground personnel who come overground voluntarily and give up the path of violence. They are also given all help to rehabilitate themselves properly and return to the normal peaceful life and take their due place in society. The U.P. Government has schemes for gainful employment and economic rehabilitation of such persons.

Since 20th January, 1982, 335 MNF personnel have already surrendered to authorities.

Complaints from various states about non-availability of cement

*810. SHRIMATI PRAMILA DANDAVATE : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have received any complaints from citizens and corporate bodies for non-availability of cement from various States from the cement quota allotted to them;

(b) whether Government have enquired into these complaints; and

(c) if so, with what results?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI) : (a) to (c). A few complaints/requests from corporate bodies and individuals in regard to inadequate availability of cement from the State Governments/Union Territories administrations were received. These were forwarded to the respective State Governments for necessary action. Within the overall availability of cement, wherever possible, additional allocations were made available to the States/Union Territories administrations.